

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 30.05.2019 (THURSDAY)**

**COURT III**

**10:40 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.1751 of 2019 in Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty & Sons Pvt Ltd & Ors.	Aakanksha kaul	Mandeep Kalra - (R1-R10) Sandeep Narain(R-2,R7) Balaji Subramaniam R-9

**For Hearing (Part Heard)**

2.	Comp. App. (AT) (Ins) No. 188 of 2019	Peter Johnson John Vs. KEC International Ltd.	P. Jegan	Shakunt Saumitra
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**For Hearing**

3.	Comp. App (AT) (Ins) No. 204 of 2019	P.Vijay Kumar Vs. Priya Trading Company & Ors.	R.V. Yogesh	Sangram Patnayak-R1
4.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews

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